

रुड़की में स्टैंवीलाइजेशन सोइल पर और भी रिसर्च हो रही है। इन मकानों के बारे में जो जगह जगह बनाये गये हैं अभी कोई आखरी राय नहीं दी जा सकती।

डा० सुरेश चन्द्र : क्या मंत्री महोदय बता सकते हैं कि इन अनुसन्धानों के बारे में बाहर से कोई विद्वानों को बुलाने की सोच हो रही है ?

श्री के० डी० मालवीय : जी नहीं। इस समय तो कोई ऐसा प्रस्ताव गवर्नमेंट के सामने नहीं है।

श्री एम० ऐल० द्विवेदी : क्या मंत्री महोदय बतलायेंगे कि रेलवे विभाग में जो बहुत सा कोयला खराब जाता है, कोल डस्ट वर्गैरह, उसको भी इस्तेमाल करने पर विचार किया गया है ?

श्री के० डी० मालवीय : जी, हाँ। जो वेस्ट मॅटीरियल आम तौर पर पाया जाता है उस के इस्तेमाल करने के लिये जो अनुसन्धान किये गये हैं उन का परिणाम यह निकला है कि जहाँ पर यह सामान पाया जाता है उस के आस पास ही उस का इस्तेमाल हो सकता है। अधिक दूर ले जाने में उस का खर्चा बढ़ जाता है, इस लिये उस का ठीक इस्तेमाल नहीं हो सकता।

COMMUNISTS IN TELANGANA

*518. **Shri S. C. Samanta:** (a) Will the Minister of States be pleased to state when and where the first unconditional surrender of arms was made by the Telangana Communists?

(b) Has any subsequent surrender of arms taken place after that?

(c) If so, when and where, by whom and how many arms have been surrendered?

The Minister of Home Affairs and States (Dr. Katju): (a) On the 1st November 1952, near the village Rangapuram in the Hyderabad District.

(b) Yes.

(c) A statement giving the details of the surrender of arms is placed on the Table of the House. [See Appendix IV, annexure No. 23]

Shri P. T. Chacko: May I know whether these surrendered arms have given any clue as regards the question from where they got these weapons of liberation?

Dr. Katju: I have no information on that point.

Shri S. C. Samanta: May I know whether Government have any probable estimation as to the amount of arms that are still possessed by the communists there?

Dr. Katju: That will be a purely speculative statement on my part. It was said that there might be 1500 or 2000, but I cannot say definitely.

श्री रघुनाथ सिंह : यह सब आर्म्स हिन्दुस्तान में बने हुए हैं या बाहर के बने हुए हैं ?

डा० काटजू : बाहर के भी और अन्दर के भी।

सरदार ए० ऐस० सहगल : क्या सरकार इस बात की तहकीकान करेगी कि वह जितने भी आर्म्स हैं वे कहां कहां के बने हुए हैं ?

डा० काटजू : जरूर, मैं हैदराबाद गवर्नमेंट को यह कहूंगा।

श्री हेडा : क्या यह बात सच नहीं है कि जो हथियार मिले हैं उन में से अक्सर ऐसे हैं कि जो किसी काम के नहीं थे, यानी काम आने वाले नहीं थे ?

डा० काटजू : मैं भी उन्हें देखने हैदराबाद गया था। यह कहना बड़ा मुश्किल है कि आया वे बिल्कुल बेकार हैं या कुछ काम में आ सकते हैं, मगर मैं थोड़े बहुत।

Dr. Suresh Chandra: From the statement we find that most of these arms or guns were surrendered by the P. D. F. M. L. A.'s of Hyderabad. Have the Government made any further efforts to find out whether they still have more guns with them?

Dr. Katju: The information of Government is that they have got more arms. But from very high quarters orders have been issued not to surrender any more.

Shri A. M. Thomas: May I enquire whether any legal proceedings have been instituted against the persons who surrendered the arms?

Dr. Katju: I think the Hyderabad Government is doing the best it can.

LAW AND ORDER (TRIPURA AND MANIPUR)

*519. **Shri A. C. Guha:** Will the Minister of States be pleased to state:

(a) whether there has been any recent improvement in the law and order position in Tripura and Manipur;

(b) whether after his last visit to these two States, he has come to any decision regarding associating popular elements in the administration of the States; and

(c) whether it is a fact that the Jiratia tenants on the Pakistan border of Tripura are taking away a large quantity of paddy from Tripura?

The Minister of Home Affairs and States (Dr. Katju): (a) The question of improvement does not arise so far as Manipur is concerned as there has been no deterioration in the law and order situation in that State. The situation in Tripura has shown marked improvement.

(b) Yes; Councils of Advisers contemplated under the Government of Part C States Act, 1951, will be set up in these States very shortly.

(c) The border between Tripura and East Pakistan is about 560 miles and it is possible that some smuggling of paddy from Tripura is taking place. Necessary precautions are, however, being taken to stop smuggling to the extent practicable.

Shri A. C. Guha: May I know whether the hon. Minister is in a position to say that over the entire territory of Tripura, the Government have got full administrative control?

Dr. Katju: I do not quite follow the question.

Shri A. C. Guha: Is the hon. Minister in a position to say that over the entire territory of Tripura, the Government have now established their full administrative control?

Dr. Katju: So far as I know, we have, but I should like to have further

notice upon that question, to make enquiries.

Shri A. C. Guha: May I know whether there is any mutual arrangement about the *Jiratia prajas* on both the sides, and if so, what are the arrangements?

Dr. Katju: I cannot give you the details. But I have been there, and my hon. friend knows that it is a straggling territory, and it is impossible, for want of transport and communication facilities, to stop people from crossing the border this way or that way.

Shri A. C. Guha: My question was, whether under the present passport system, there is any special visa system introduced for these *Jiratia prajas*, and if so whether that system is being applied to the *Jiratia prajas* of both the territories.

Dr. Katju: I want notice.

Shri K. P. Tripathi: Is it a fact that the communications are so bad in Tripura, that in certain places, Government do not know what is happening at all?

Dr. Katju: Well, maybe: it all depends as to where you are and where you want to get things from. I think even in several parts of Rajasthan, there must be some places where it may be difficult to get communication from.

Shri K. P. Tripathi: It is a question of proportion.

Mr. Deputy-Speaker: That will mean a general argument with respect to communications.

PRESSES IN PART 'C' STATES

*520. **Shri M. L. Dwivedi:** Will the Minister of States be pleased to state:

(a) the amount of money given by Part 'C' States Governments on account of printing to presses other than Government presses stating in each case the sums of money spent State-wise since 1949 upto date;

(b) out of the total work got done, how much has been done by printing presses within the States and how much by those situated outside the States; and

(c) whether there are any presses which are not situated within the jurisdiction of the States concerned, but which have been registered there?

The Minister of Home Affairs and States (Dr. Katju): (a) to (c). A state-